

Education for All

2840. DR. LAL BAHADUR RAWAL :

SHRI SANTOSH KUMAR GANGWAR :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether Government of Uttar Pradesh has proposed a Scheme "Education for All" under the World Bank Assistance Programme ; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA) : (a) Yes, Sir.

(b) The Project envisages an outlay of approximately Rs. 728 Crores over a period of seven years. The funding from the World Bank would be of the order of US \$163.1 million, covering 87% of the total Project costs. 13% of the project cost would be born by the Government of Uttar Pradesh. The Project seeks to accelerate the pace of Universalisation of Elementary Education in U.P. through a gamut of activities to strengthen primary schools, non-formal education, teachers' training and women's education.

The Project would cover 10 districts namely Varanasi, Gorakhpur, Allahabad, Banda, Etawah, Sitapur, Aligarh, Saharnpur, Pauri Garhwal and Nainital.

[Translation]

Nominations of Directors in National Cooperative Societies

2841. SHRI RAMESHWAR PATIDAR : Will the Minister of AGRICULTURE be pleased to state :

(a) the criteria laid or procedure adopted by the Union Government for nomination of Director from the members of Board of Directors of National Cooperative Societies such as IFCO, KRIBHCO, NAFED etc;

(b) whether the nominated director can also be selected or nominated for the post of Chairman;

(c) whether the nomination for the post of Chairman of these National Cooperative Societies is also done by the Central Government; and

(d) if so, the details of such societies and Chairman thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM) : (a) The Multi-State Cooperative Societies Act, 1984 and Rules framed thereunder stipulate that the Government may nominate persons on the Board of Directors of a Multi-State Cooperative Society not exceeding three where in the Government has contributed share capital or has guaranteed the repayment of principal and payment of interest on debenture or loans. However, the bye-laws of society may provide for nomination of more than three Directors by the Government.

(b) There is no provision in the Act and Rules debarring such nominated Directors from being elected as Chairman.

(c) and (d). The Chairman of National Cooperative Societies are not nominated by the Central Government. The Chairman is elected by the board of directors.

[English]

PUSA -9072

2842. PROF. UMMAREDDY VENKATESWARLU: Will the Minister of AGRICULTURE be pleased to state:

(a) the details of measures taken for propagation of PUSA-9072 in Southern States ;

(b) the extent of PUSA-9072 distributed in Andhra Pradesh;

(c) whether soil in Andhra Pradesh has been found most suitable for PUSA-9072; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES AND MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI S. KRISHNA KUMAR) : (a) Seed multiplication of Moongbeen variety, Pusa-9072 for propagation in southern States will be taken up during Rabi 1995-96, consequent upon its release in November 1994.

(b) Nil.

(c) and (d). Pusa-9072 is suitable for cultivation in rice fallows under residual moisture conditions in coastal areas of southern India, including Andhra Pradesh.